

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 29.10.2021 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 568 of 2021	Joint Commissioner of State Tax Vs. Shetkari Sakhar Karkhana (Chandapuri) Ltd. & Anr.	Aditya Pande	PS Thakre

For Hearing

2.	Comp. App. (AT) (Ins) No. 60 of 2021	Amit Arora Vs. Tourism Finance Corporation of India & Anr.	Eshna Kumar	Nitin Dahiya-R1 Ishaan Duggal Abhirup Dasgupta- R2
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For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 383 of 2020	Bharat Heavy Electricals Ltd. Vs. Ravi Shankar Devarakonda Liquidator of Coastal Projects Ltd.	Swastika Chakrvati	Samiksha Godiyal
4.	Comp. App. (AT) (Ins) No. 453 of 2020	Global Steel Company Vs. JBF Petrochemicals Ltd.	Vishakha Gupta	Shiv Kumar Suri
5.	Comp. App. (AT) (Ins) No. 802 of 2020	Hasan Shafiq Vs. CT- Technologies Aps & Anr.	Mohit Mudgal	Karan Gupta-R1 Wamika Trehan-R1 Jagdish Kumar-R2 Mrinali Prasad-RP
6.	Comp. App. (AT) (Ins) No. 44 of 2021	Prateek Gupta and Ors. Vs. Petrolube India Ltd. Liquidator Ashwini Gupta	Amandeep Singh	Janender Kumar Chumbak Ashwani Kumar Gupta Asmita Duggal
7.	Comp. App. (AT) (Ins) No. 187 of 2021	Abhijit Jasrasaria Vs. JOP International Ltd.	P K Sachdeva	
8.	Comp. App. (AT) (Ins) No. 388 of 2021	G.S. Buildtech Pvt. Ltd. Vs. Ardee Infrastructure Venture Pvt. Ltd.	Anirudh Wadhwa	

9.	Comp. App. (AT) (Ins) No. 550-551 of 2021	Ashok Kumar Juneja Resolution Professional of Mastana Foods Pvt. Ltd. Vs. Excise & Taxation Officer of State Tax	Ashok Kumar Juneja	Hemant Gupta Alok Sharma
10.	Comp. App. (AT) No. 100 of 2020	Riverdale Infrastructure Pvt. Ltd. Vs. Kirloskar Ebara Pumps Ltd. & Ors. With	Pooja M. Saigal	Sakesh Kumar-R1 Rajshekhar Rao-R2 U.A. Rana-R3
11.	Comp. App. (AT) No. 101 of 2020	Ebara Corporation Vs. Kirloskar Ebara Pumps Ltd. & Ors.	Vijay Nair	Sakesh Kumar-R1 U.A. Rana-R2 Pooja M. Saigal-3

12:00 Noon

For Hearing

12.	Comp. App. (AT) No. 287 of 2019 & I.A. No. 3313 of 2019	Mahendra G. Wadhvani Vs. Reed Relays & Electronics India Ltd. & Ors.	Vipul Ganda	Delep Goswami-R1 Abhishek Baid Pradip Das-R2 Pawan Jabakh
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By order of Hon'ble Acting Chairperson
-sd/-
Registrar